

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 15.02.2024

**Misc. Application No. 1753 of 2023
And
Appeal No. 109 of 2024**

Mr. Rajesh Bhagat

..... Appellant

Versus

Securities and Exchange Board of India

... Respondent

None for the Appellant.

Mr. Akash Rebello, Advocate with Mr. Mihir Mody, Mr. Harshvardhan Melanta, Mr. Yash Sutaria, Advocates i/b K. Ashar & Co. for the Respondent.

ORDER:

1. No one appears for the appellant. List for admission on April 18, 2024.

15.02.2024
PTM

Ms. Meera Swarup
Technical Member